

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

C.P. No.79/2002  
IN  
O.A. NO.2025/1995

25

New Delhi, this the 10th day of April, 2002

Hon'ble Smt. Lakshmi Swaminathan, Vice Chairmam (J)  
Hon'ble Shri M.P. Singh, Member (A)

Shri Shailendra Singh  
S/o Shri Afflatoon Singh,  
R/o E-1627, Netaji Nagar, New Delhi. ....Petitioner

(By Advocate : Shri R.K. Kapoor)

- versus -

1. Shri B.C. Joshi, Assistant Engineer,  
Sub Division 4S,  
Central Public Works Deprtment,  
Service Center, Sector-4,  
R.K. Puram, New Delhi.
2. Shri Krishan Kumar  
Director General (Works),  
CPWD, Nirman Bhawan,  
New Delhi. ....Respondents


ORDER (ORAL)

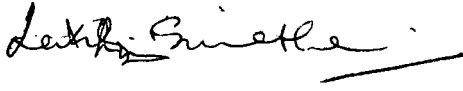
Hon'ble Smt. Lakshmi Swaminathan, Vice Chairman (J) :

We have heard Shri R.K. Kapoor, learned  
counsel for petitioner.

2. After hearing learned counsel for petitioner for  
some time, he seeks permission to withdraw the present  
Contempt Petition to proceed in the matter in  
accordance with law.

3. In the above facts and circumstances, C.P.  
79/2002 is dismissed as withdrawn with liberty to the  
petitioner to proceed in the matter in accordance with  
law, if so advised.

  
(M.P. Singh)  
Member (A)

  
(Smt. Lakshmi Swaminathan)  
Vice Chairman (J)

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